

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

LOK SABHA

**UNSTARRED QUESTION NO.5758.
TO BE ANSWERED ON MONDAY, THE 10TH APRIL, 2017.**

AMENITIES TO NRIs

5758. SHRI ALOK SANJAR:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government proposes to provide any special amenities to the Indians living abroad under the start up scheme and if so, the details thereof;
- (b) the manner in which non-resident Indians (NRIs) are being allured towards setting up export oriented units in the country; and
- (c) whether the Government proposes to set up incubation centres for NRIs even abroad and if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण)

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
OF THE MINISTRY OF COMMERCE & INDUSTRY
(SHRIMATI NIRMALA SITHARAMAN)**

- (a): No, Madam.
- (b): The Government has put in place a liberal and transparent policy for Foreign Direct Investment (FDI), including investments from Non-resident Indians (NRIs), wherein most of the sectors are open to FDI under the automatic route. The policy allows special dispensation for NRI investments in the sector of townships, housing, built-up infrastructure and construction development projects (which include, but are not restricted to, housing, commercial premises, hotels, resorts, hospitals, educational institutions, recreational facilities, city and regional level infrastructure), without the conditionalities attached to FDI in such projects. It also allows a special dispensation for NRI investments in the sectors of Scheduled Air Transport Services, Domestic Scheduled Passenger Airlines, Non-Scheduled Air Transport Services, Non-Scheduled airlines, Chartered airlines and Cargo airlines, wherein 100% NRI investment is permitted under the automatic route. Further investment made by NRIs on non-repatriation basis under Schedule 4 of Foreign Exchange Management Act, 1999 (FEMA) Regulation is deemed to be domestic investment at par with the investment made by residents.
- (c): No, Madam.
